RAJYA SABHA

Friday, ihe Ist August, 1975/the lOth Sravana, 1897 (Saka)

The House met at eleven of the clock. Mr. Chairman in the Chail.

PAPERS LAID ON THE TABLE

The O'r Board Services (Classification, Control and Appeal) Amendment Bye-Laws,1975

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (HR1 Z. R. ANSARI): Sir, I beg to Say on the Table a copy (in English and Hindi) of the Ministry of Industry and Civil Supplies (Department of Industrial Development) Notification S.O. No. 2279, dated the 19th July, 1975, publishing tne Coir Board Services (Classification, Control and Appsal) Amendment Bye-laws. 1975.

Annual Accounts (1971-72) of the Coal Board and related papers

कर्जा मंत्रासय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : कीमग, मैं 1974-72 के वर्ष के लिए कोचला व है के वाधिक लेगों की एक प्रति (घंदेजी मधा हिन्दी में) धौर सम पर नेवा परीक्षा प्रति-वेदन, प्रतिष की सभा पटल पर रखने में हुए विसम्ब क फारणों को दर्शनि वाले एक विवरण महित गुरा पदल पर रखता है।

MOTION RE. APPOINTMENT OF A MEMBER OF THE RAJYA SABHA TO THE JOINT COMMITTEE OF THE HOUSES ON THE CONSTITUTION (THIRTY-SECOND AMENDMENT) BILL, 1973

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DE-PARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY 30 RSS/75—1

(Unlawful Possession) Amdt.2 BM, 1974

AFFAIRS (SHRI OM MEHTA): Sir, I beg to move:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint one member of the Rajva Sabha to the Joint Committee on the Constitution (Thirty-second Amendment) Bill. 1973, in the vacancy caused by the retirement of Shri Niren Gbosh from the membership of Ihe Rajya , Sabha on the 9th July, 1975, and resolves that Shri Salil Kumar Ganguli, member of Ihe Rajya Sabha, be appointed to the said Joint Committee to fill the vacancy."

The question was put and the motion was adopted.

THE TELEGRAPH WIRES (UNLAWFUL POSSESSION) **AMENDMENT BILL, 1974**

THE MINISTER OF . COMMUNICA-TIONS (SHRI S. D. SHARMA): Sir, I beg to move:

"That the following amendments made by the Lok Sabha in the Telegraph Wires (Unlawful Possession) Amendment Bill, 1974, be taken into consideration, namely

Enacting

Formula \

1. That at page line 1, for Ι Twenty-fifth' substitutes 'Twentysixth'.

> 2. That at page 1, line 4, for '1974' substitute '1975'.'

Sir, this Bill was passed by the Rajya Sabha on 25th November, 1974 but it could not be passed in 1974 in the Lok Sabha. Day before yesterday Lok Sabha has adopted this Bill, just as it was passed by the Rajya Sabha. We have got to make certain formal amendments. The one is that in place of the "Twenty-fifth" year of the Republic it will be the "Twentysixth" I year of the Republic and the other is,